

JUDGMENTS FOR THE MONTH OF JULY, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	16 th	WP(C) 5367/2003	SASANKA KR. PAUL VS THE ASSAM CO-OPERATIVE APEX BANKANDORS.LNLM	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
2	16 th	Crl.Rev.P. 112/2004	SAMSUL HAQUE VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE IA ANSARI
3	16 th	Crl.Pet. 258/2010	LAXMIPAT CHORARIA & ORS. VS CHITTARANJAN PATOWARY	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
4	17 th	SA 167/1996	ON THE DEATH OF MD. JAHURUDDIN HIS LEGAL HEIRS SMTI KAMALA NESSA (WIFE) & 2 ORS, VS ON THE DEATH OF MUSSTT. HUSSAIN BANU HER LEGAL HEIRS MD. ABDUL RAJEK (SON) & ORS,	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
5	17 th	RSA 17/2001	UDAY NARAYAN JHA VS SRI KUMEDESWAR MEDHI & ORS.		THE HON'BLE MR. JUSTICE UJJAL BHUYAN
6	17 th	Crl.Rev.P. 214/2004	SRI DILIP KUMAR SAHA AND ORS VS SRI PRADYUT KUMAR CHOUDHURY	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE IA ANSARI
7	17 th	Crl.Rev.P. 735/2004	APARNA DEV VS MONISHA SEN DAS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE IA ANSARI
8	17 th	Crl.Rev.P. 640/2005	KAJAL DEV VS MONISHA SEN DAS	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE IA ANSARI
9	17 th	CRL.A(J) 210/2006	BIREN CHAUTAL VS THE STATE OF ASSAM	Appeals under the Workmen Compensation Act, 1923.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
10	17 th	WP(C) 469/2012	GOBINDA UPADHYAYA & 7 ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules.	HON'BLE MR.JUSTICE AMITAVA ROY HON'BLE MR.JUSTICE P.K.MUSAHARY
11	18 th	Crl.Rev.P. 175/2004	ANANTA SONOWAL VS STATE OF ASSAM	Other Criminal revisions	HON'BLE MR.JUSTICE I.A. ANSARI
12	18 th	Crl.Rev.P. 646/2004	HEM SAIKIA AND ORS VS THE STATE OF ASSAM	Appeals against conviction under the NDPS Act.	THE HON'BLE MR. JUSTICE IA ANSARI
13	18 th	Crl.A. 143/2005	NOBI HUSSAIN VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE I A ANSARI
14	19 th	WP(C) 3522/2000	D.V.P.O.W. ASSOCIATION & ORS VS ONGC LTD. & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA.

15	19 th	WP(C) 6096/2002	ONGC & ANR VS UNION OF INDIA & ORS	Industrial Disputes Act, 1947.	THE HON'BLE MR. JUSTICE B.K. SHARMA.
16	19 th	Crl.A. 77/2004	ABDUL KALAM @ KALAMONI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE I A ANSARI
17	19 th	Crl.Rev.P. 334/2004	SRI MAINA DUTTA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE IA ANSARI
18	19 th	Crl.Rev.P. 581/2004	RAJENDRA PRASAD HANSARIA VS PRAVEEN JAIN	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
19	19 th	Crl.Rev.P. 606/2004	MARWARI MATERNITY HOSPITAL AND ORS VS SRI PRAVEEN JAIN	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
20	19 th	CRL.A(J) 114/2009	SRI SAJAL SARKAR @ SAJAL MALAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
21	20 th	RSA 34/2001	SRI SUKUMAR MONDAL AND ORS VS BAPUJI SAMABAI KRISHI PAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
22	20 th	Crl.A. 75/2003	SRI HALLA DHAR DAS VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I A ANSARI
23	20 th	Crl.Rev.P. 542/2004	HABIB ALI VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases)	THE HON'BLE MR. JUSTICE I A ANSARI
24	20 th	WP(C) 1572/2009	ISHWAR FOOD PRODUCTS PRIVATE LIMITED, VS THE UNION OF INDIA & ORS	Subsidy Matters.	THE HON'BLR MR.JUSTICE UJJAL BHUYAN
25	23 rd	RSA 74/2001	MUSTT. ANOWARA BEWA VS MD AZIZUL HAQUE & ORS.	Second appeals arising out of suits in respect other matters	THE HON'BLE MR. JUSTICE B.P. KATAKEY
26	23 rd	Crl.A. 106/2004	MD ANARUL HUSSAIN VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE P K MUSAHARY
27	23 rd	Crl.A. 131/2004	ISMAIL ALI AND ORS VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
28	23 rd	Crl.Rev.P. 703/2004	MUSSTT SAYRA BEGUM LASKAR & ANOTHER VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I. A. ANSARI
29	23 rd	WP(C) 1635/2009	SRI JOGEN CHANDRA THAKURIA VS THE STATE OF ASSAM & ORS	Promotion	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
30	23 rd	Crl.Pet. 585/2011	PABITRA KALITA @ PARESH KALITA VS MRS. RASHMITA DUTTA (KALITA)	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR.JUSTICE I.A. ANSARI

31	24 th	RFA 89/2002	NIRENDRA CHANDRA DAS VS SMTI JUGOMAYA NATH & ORS	Appeals against Original Decreases.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
32	24 th	RSA 7/2002	NIRMAL CHANDRA BHOWMIK & ORS VS MD SULTAN ALI @ AHMED & ORS	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
33	24 th	RSA 42/2004	SMTI JINA GOHAIN VS PUSPADHAR BARUAH & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
34	25 th	RSA 75/2001	MD MOFIZUDDIN AHMED VS MUSSTT EYASERIN NESSA & ORS	Second appeals arising out of suits in respect other matters	THE HON'BLE MR. JUSTICE B.P. KATAKEY
35	25 th	Crl.Rev.P. 548/2004	MD. GOLAM ALI VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR.JUSTICE I.A. ANSARI
36	25 th	Crl.Rev.P. 623/2004	BHOLA SATMANI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
37	25 th	WP(C) 7664/2005	DILIP KUMAR DAS VS THE STATE OF ASSAM AND ORS	Regular appointment of honorary teacher.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
38	26 th	SA 146/1995	KRISHNADHAN KARMAKAR AND ORS VS SRI ASHIM RANJAN MADAK		THE HON'BLE MR. JUSTICE B.P. KATAKEY
39	26 th	WP(C) 8317/2001	REGIONAL MEDICAL RESEARCH CENT VS UNION OF INDIA & ORS	Industrial Disputes Act, 1947.	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	26 th	Crl.Rev.P. 271/2004	NIZAM AHMED @ BUBU VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE I A ANSARI
41	26 th	Crl.Rev.P. 282/2004	AMIRUL ISLAM CHOUDHURY AND ORS VS STATE OF ASSAM	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE I A ANSARI
42	26 th	WP(C) 5137/2006	BHUPENDRA NATH SARMA VS THE STATE OF ASSAM & ORS.	Retirement benefits.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
43	26 th	Crl.Pet. 82/2008	SAMSUNG INDIA ELECTRONICS PVT. LTD & ORS. VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
44	26 th	WP(C) 6040/2010	THE UNION OF INDIA & ORS VS SURENDRA NATH DEURI & ORS	Order of the Appellate or Revisonal authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. MUSAHARY
45	26 th	WP(C) 3535/2012	PRADIP CHAKRAVORTY VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
46	27 th	RSA 90/2002	SMTI. SUMATI NUNIA & ORS VS MAKRAM ALI & ORS	Family Court Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
47	27 th	Crl.Rev.P. 375/2004	SHRI SUNIL NATH VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	THE HON'BLE MR. JUSTICE I A ANSARI

48	27 th	Crl.Rev.P. 654/2004	SUKUMAR ROY AND ORS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR.JUSTICE I.A. ANSARI
49	27 th	Crl.Rev.P. 667/2004	SUFIAN AHMED VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE IA ANSARI
50	27 th	Crl.Rev.P. 680/2004	NAJRUL ISLAM VS THE STATE OF ASSAM	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE I A ANSARI
51	27 th	WP(C) 2085/2004	AMRENDRA KR. SINGH VS THE UNION OF INDIA & ORS		THE HON'BLE MR. JUSTICE B.K. SHARMA
52	27 th	MACApp. 329/2006	BHUGESWARI KACHARI VS ORIENTAL INSURANCE CO. LTD.	Appeals from motor accident claims tribunal.	THE HON'BLE MR. JUSTICE S. TALAPATRA
53	27 th	MACApp. 105/2007	M/S NEW INDIA ASSURANCE CO. LTD. VS PRANATI DAS		THE HON'BLE MR. JUSTICE S. TALAPATRA
54	30 th	Crl.Rev.P. 148/2004	MANORANJAN NATH VS STATE OF ASSAM	Other Criminal revisions	HON'BLE MR.JUSTICE I.A. ANSARI
55	30 th	Crl.Rev.P. 665/2004	SHRI SUSHANTA SARKAR VS THE STATE OF NAGALAND AND ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR.JUSTICE I.A. ANSARI
56	31 st	Crl.Rev.P. 299/2004	SHRI JAYANTA BARUAH & OTHERS VS SHRI S N SINGH	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR.JUSTICE I. A. ANSARI
57	31 st	Crl.Rev.P. 327/2004	SRI ANIL DEKA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR.JUSTICE I.A. ANSARI
58	31 st	Crl.Rev.P. 407/2004	SHRI SUJIT DEY ALIAS SIBIT & ANR VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	THE HON'BLE MR. JUSTICE I A ANSARI
59	31 st	RSA 144/2006	RABI URANG AND ORS VS SMT. USHA RANI GHOSE	Second Appeals arising out of suits for title and/or injunction	HON'BLE MRS JUSTICE ANIMA HAZARIKA
60	31 st	WA 116/2012	THE STATE OF NAGALAND & ANR. VS SMTI ROSEMARY DZUVICHU & ANR	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. MUSAHARY
61	31 st	WA 211/2012	THE STATE OF NAGALAND & ANR. VS SMTI ROSEMARY DZUVICHU & ORS.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. MUSAHARY
62	31 st	WP(C) 3403/2012	MANTU RAM TALUKDAR VS THE UNION OF INDIA & ORS	Date of birth.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. SAIKIA